गांव-वासिवों को स्वा रोजगार उपलब्ध कराने के लिए प्रशिक्षण योजना

1883. श्री छांगर राम: क्या ग्रामीण विकास मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने राज्य सरकारों के सहयोग से गांव-वासियों को स्व-रोजनार उपलब्ध कराने हेत् कोई प्रशिक्षण योजन। शुरू की है:
- (ख) यदि हां, तो किन-किन राज्यों में यह योजना शुरू की गई है ;
- (ग) इस योजना के अन्तर्गत कितने युवकों को प्रशिक्षण दिया गया है तथा इस सम्बन्ध में लक्ष्य क्या हैं ; और
- (घ) किस मानदंड के आधार पर गांवों क्षीर ब्लाकों का चयन किया गया है ?

ग्रामीण विकास मन्त्रालय के राज्य मंत्री (श्री हरिनाथ मिश्र): (क) जी हाँ। ग्रामीण युवाओं को स्व-रोजगार हेतू प्रशिक्षण देने की एक योजना केन्द्र और राज्यों द्वारा बराबर बराबर अंशदान के आधार पर शुरू की गयी है।

- (ख) इस गोजना के अन्तर्गत पूरे देश को लिया गया है और यह लक्षद्वीप को छोड़कर सभी राज्यों/केन्द्र शासित क्षेत्रों को शुरू की गयी है।
- (ग) प्रत्येक वर्ष के लिए निर्धारित लक्ष्य तथा प्रशिक्षित किए गए युवाओं की संख्या नीचे दी गयी है :--

मंद्रमा लाज से

		संख्या लाख म
वर्ष	लक्ष्य	प्रशिक्षित व्यक्ति
1979-80	1.00	0.402
1980-81	.2.00	1,226
1981-82	2.00	2.024
1982-83	2.00	2.343
		(अपूर्ण)

(घ) इस योजना के अन्तर्गत देश के सभी लण्डों एवं गांवों को लिया गया है।

Waiting List For D.D.A. Flats

1884 Dr. A.U. AZMI: will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to USQ No. 7794 on 18 April, 1983 regarding waiting list for D.D.A. flats and low quality constructions and state:

- (a) whether the information has since been collected:
- (b) if so, will the same be laid on the Table of House: and
 - (c) if not, reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

- (a) Yes, Sir.
- (b) and (c) Implementation statement has since been laid by the Department of Parliamentary Affairs on the Table of the Sabha on 21.11.1983.

Using Ozone Instead of Chlorine as Safeguard **Against Waterborne Viruses**

*1885 SHRI SUSHIL BHATTACH-ARYA: will the Minister of WORKS AND HOUSING be please to state whether Government contemplate switching over of the water works in the country to using ozone instead of chlorine as a much more effective safeguard againsts everal waterborne, harmful chemicals and viruses?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

The Government does not contemplate switching over to dis-infection by ozone in place of chlorine. For this method of disinfection; the energy requirments are high and need in-site manufacturing. Moreover, ozone, under cholorine was no residual disinfecting action for protection against contamination in the distribution system.

Floods in Madhya Pradesh

1886. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that in Madhya Pradesh floods had affected 2,261 villages in 22 districts damaging

crops in more than 62,000 hectares and Government property worth Rs. 14.26 crores:

- (b) whether the State Government have sought Central assistance for flood relief operation: and
- (c) if so; the details thereof and the response of the Centre to the needs of Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMED KHAN): (a) Yes: Sir. The Government of Madhya Predesh sent a memorandum in which the following damages have been indicated:

1. No. of districts affected	: 17
2. No. of villages affected	: 2261
3. Total population affected	: 713411
4. Total No. of human lives	
lost	: 27
5. Total No. of cattle lost	: 999

- 6. Total cropped area affected : 71137 ha 7. Total No. of Houses damaged : 12971
- 8. Total loss of public : Rs. properties

13, 12 crores

(b) and (c) The State Government sought Central assistance of Rs. 2260.17 lakhs which included Rs. 343,19 lakhs for repair/restoration of National Highways. Subsequently the State Government submitted revised demand amounting to Rs. 2392.80 lakhs to the Leader of the Team which visited the State from 19.10.83 to 22.10.83. The Report of the Central Team has been received and is under processing.

Assistance to Small And Marginal Farmers.

1887. SHRI UTTAMBHAI H. PATEL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Centre has made provisions for States for the assistance to small and marginal farmers in the country:
- (b) how much amount has been provided for the same :
- (c) how many States have utilised the provisions and implemented the schemes:
- (d) how many farmers are benefited in Gujarat and other States thereof:

- (e) whether some amounts of Central funds out of the sum provided are likely to remain unutilised by some State during the current financial year:
- (f) if so; the reasons given by Guiarat and other States therefor; and
- (g) the action taken by Centre in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMED KHAN): (a) Yes Sir.

- (b) An outlay of Rs. 125 crore has been provided in 1983-84 as Government of India share of the scheme on assistance to small and marginal farmers for increasing agricultural production. Union Territories are being given 100 per cent assistance under this scheme.
- (c) All the States and Union Territories except Rajasthan are implementing the scheme and utilising the funds. Dadra & Nagar Haveli, however, do notr equire any funds for this scheme.
- (d) About 600 farming families of the small and marginal farmers per block: depending upon the availability of funds have been planned to be benefitted in each State including Gujarat.
- (e) Efforts are being made to utilise central funds for this scheme by the end of the current financial year.
 - (f) Does not arise.
- (g) The implementation of the scheme is being closely followed up by Govt. of India and State Governments. All possible steps are being taken for fully implementing the different components of the scheme in the field.

ICAR Cattle Project

1888. SHRI KAMALA MISHRA MADHUKAR: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) the ratio between males and its females mates specified in ICAR cattle programme with basis for large variation among centres between 1:11 at IVRI but 1:4 at Jabalpur and Rahuri :
- (b) the reasons why on 1 April, 1983 though there were 24 male calves upto six